

वसान नदी (मध्य प्रदेश) पर बराटा बांध का निर्माण

1241. श्री नाथूराम अहिरवार : क्या सिंचाई और बिजुत्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश के टीकमगढ़ छतरपुर और सागर जिलों की सीमा के साथ बहने वाली वसान नदी पर बराटा बांध बनाने के लिए अंग्रेजी शासन-काल में सर्वेक्षण किया था ;

(ख) क्या वसान नदी पर बांध बनाने संबंधी नक्शे अभी भी जिला टीकमगढ़ (म० प्र०) के सिंचाई विभाग के पास हैं ।

(ग) क्या इस बांध के बनाने से मध्य प्रदेश के टीकमगढ़, छतरपुर, सागर जिलों और उत्तर प्रदेश झांसी, बांदा एवं हमीरपुर जिलों को लाभ होगा ; और

(घ) क्या उक्त बांध के निर्माण के बारे में शीघ्र कार्यवाही करने का सरकार का विचार है ?

सिंचाई और बिजुत्त मंत्रालय में उपमंत्री (श्री बैबनाथ कुरील) : (क) से (घ). मध्य प्रदेश सरकार से पता चला है कि टीकमगढ़ और छतरपुर जिलों में सिंचाई व्यवस्था के लिए एक व्यवर्तन बीयर और संयंत्रों के लिए उपयुक्त स्थल निश्चित करने के लिए कुछ प्रारम्भिक अध्ययन किए जा रहे हैं । ऐसे स्थलों का पता लगाने के पश्चात् उनके द्वारा विस्तृत सर्वेक्षण आरंभ करने का प्रस्ताव है ।

Cases of theft of booked consignments on railways

1242. SHRI NIHAR LASKAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether there have been a large number of cases of theft of booked consignments on the Railways ;

(b) if so, the number of cases on each Railway since January, 1971 up to date :

(c) the steps taken to improve the situation ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) Yes, to some extent in 1971 ; but the position has improved in 1972.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT—5305/72].

Agreement with Russia for Export of Coffee

1243. SHRI NIHAR LASKAR :
SHRIMATI SAVITRI SHYAM :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Coffee Board has entered into an agreement with the Soviet authorities for export of coffee ;

(b) if so, whether this is the first agreement of this kind ; and

(c) the salient features of the agreement and the foreign exchange likely to be earned therefrom ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Coffee Board has entered into agreements for direct shipment of coffee to U. S. S. R. as indicated below :

(i) First agreement signed in March, 1972 for 3000 tonnes Robusta Cherry AB valued at Rs. 1.45 crores.

(ii) Second agreement signed in July, 1972 for 3000 tonnes Plantation A and 1000 tonnes Plantation B of a total value of Rs. 2.47 crores.

(iii) Third agreement signed in July, 1972, for 6000 tonnes of Robusta Cherry AB coffee valued to Rs. 2.95 crores through State Trading Corporation.

(b) No, Sir. There were direct shipments of coffee by the Board to Russia in 1959.

(c) The salient features of the agreements are indicated below :

(i) 1959 sale was concluded directly by the Board with the Trade Representative of USSR.

(ii) Negotiations for the 3 agreements were conducted through USSR Trade Representative and terms of payment are 97% of the value against presentation of documents